

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI, SPECIAL BENCH (COURT – II)

Item No. 111
(IB)-1672(ND)2019
IA/5116/2020

IN THE MATTER OF:

M/s. Alchemist Assets Reconstruction Company Limited ... **Applicant/Petitioner**
Versus

M/s. Associated Lighting System Private Limited. ... **Respondent**

Under Section: 7 of IBC Code, 2016

Order delivered on 16.12.2020

CORAM:

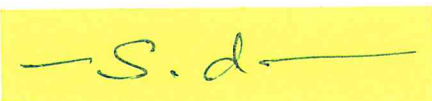
SHRI. B. S. V. PRAKASH,
HON'BLE ACTG. PRESIDENT

SHRI. L.N. GUPTA,
HON'BLE MEMBER (TECHNICAL)

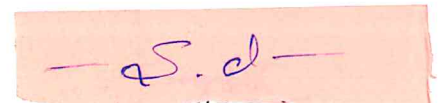
PRESENT: Mr. Milan Negi Adv for RP

ORDER

IA/5116/2020: The 1st progress Report is filed by the RP along with other documents is taken on record be subject to all just exceptions. The office is directed to maintain the record and place the same before the Bench at the time of Final disposal. The Application stands disposed off.



(B. S. V. PRAKASH KUMAR)
ACTG. PRESIDENT



(L.N. GUPTA)
MEMBER (TECHNICAL)